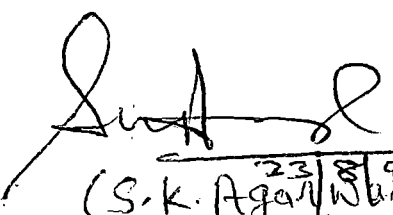


In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA/TA /MP No. 3711999

S.K. GuptaVersus..... U.O.I. Lys.

Date of Order	Orders
23.8.99	Mr. Shiv. Kumar - Counsel for applicant. Mr. T. P. Sharma - Counsel for respondents. The learned counsel for the applicant seeks to withdraw this original Application with a liberty to file fresh application. The prayer of the applicant is allowed; and this original Application is dismissed as withdrawn.  <u>(S.K. Agarwal)</u> 23/8/99 Member (J). Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record.  Calling Assit. Record Section Officer No. <u>3</u>Keeper (Judicial)

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Date 25/8/99

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Recd
on 24/8/99
S.K. Gupta